TIMES OF INDIA, Kolkata, 15.4.2024
Page No. 7, Size:(7.12)cms X (12.66)cms.

Sandeshkhali report biased, NHRC toeing BJP line, says TMC

Tamaghna.Banerjee
@timesgroup.com

Kolkata: Trinamool Congress on Sunday called the National Human Rights Commission report on Sandeshkhali biased and said the report appeared to be speaking on BJP lines.

The NHRC report had flagged "several instances of atrocities" and said there was "violation of human rights". The report observed: "Villagers or victims faced assault, threat, sexual exploitation, land grabbing and forced unpaid labour, and under the given circumstances they were compelled to seek livelihood outside the Sandeshkhali region or state".

"NHRC is just another agency controlled by Centre that seems compromised. They are...spreading lies," said Trinamool Rajya Sabha MP Sukhendu Sekhar Roy.

Questioning where the commission was when women were mercilessly tortured in BJP-governed states, Roy said: "We never said nothing happened at Sandeshkhali. But we took immediate action the moment we came to know about the wrongdoings. We arrested all persons named in FIR, including the main accused Sheikh Shahjahan. The report doesn't speak about the action taken."

Roy added that state govt had always admitted that there was a failure on the part of the administration in Sandeshkhali that allowed some incidents to take place but that doesn't mean that NHRC would come up with such a negative report about Bengal.

'SPREADING LIES'

"They had to see what measures state govt had taken following the episode. Before publishing their report, they should have also checked NCRB records to see which states have the highest crime record and where Bengal stands in comparison," said Roy.

'संदेशखाली में TMC के कार्यालय में गैंगरेप...', NHRC की रिपोर्ट में ममता की पार्टी पर गंभीर आरोप

https://www.thelallantop.com/news/post/nhrc-report-on-gangrapes-at-sandeshkhali-trinamool-congress-office-in-west-bengal

https://www.jansatta.com/national/bengal-nhrc-submits-report-on-sandeshkhali-case-molestation-in-tmc-office-forced-to-compromise-with-criminals/3308128/

National Human Rights Commission ने Sandeshkhali मामले पर रिपोर्ट जारी की है. कमीशन ने रिपोर्ट में TMC के नेताओं और कार्यकर्ताओं पर गैंगरेप के आरोप लगाए हैं. साथ ही पुलिस पर कार्रवाई ना करने का भी आरोप लगा है.

राष्ट्रीय मानवाधिकार आयोग (National Human Rights Commission) ने संदेशखाली (Sandeshkhali) पर रिपोर्ट जारी की है. रिपोर्ट में तृणमूल कांग्रेस (Trinamool Congress) के कार्यकर्ताओं पर संगीन आरोप लगे हैं. आरोप है कि तृणमूल कांग्रेस के कार्यालय में कई महिलाओं के साथ गैंगरेप किया गया है. पुलिस पर भी आरोप हैं कि शिकायत दर्ज करने के बजाय वो गैंगरेप पीड़िता को आरोपियों के साथ सुलह करने की सलाह देती थी. इस रिपोर्ट पर तृणमूल कांग्रेस ने आपत्ति जाहिर की है. आइए जानते हैं रिपोर्ट में क्या-क्या है?

संदेशखाली पर कई मीडिया रिपोर्ट्स आईं जिसमें बताया गया कि कई सालों से TMC नेता शाहजहां शेख अपने साथियों के साथ मिलकर इलाके की महिलाओं का उत्पीड़न और उनका यौन शोषण कर रहा था. इंडियन एक्सप्रेस की रिपोर्ट के मुताबिक इन मामलों के सामने आने के बाद 21 फरवरी, 2024 को राष्ट्रीय मानवाधिकार ने मामला स्वतः संज्ञान में लिया. और उन्होंने इलाके में पहुंच लोगों से बात कर ये रिपोर्ट तैयार की है. पश्चिम बंगाल के मुख्य सचिव और DGP को भी ये रिपोर्ट सौंपी गई है. साथ ही रिपोर्ट की एक कॉपी सेंट्रल ब्यूरो ऑफ इन्वेस्टिगेशन (CBI) को भी दी गई है.

रिपोर्ट में शिबू प्रसाद हाजरा, उत्तम सरदार और आमिर अली गाजी समेत 'शाहजहां शेख' के कई करीबियों का नाम है. कुछ दिन पहले शाहजहां शेख समेत तीनों आरोपियों को गिरफ्तार कर लिया गया था. तब से ही वो कस्टडी में है. रेप पीड़ितों से बातचीत का जिक्र करते हुए NHRC ने अपनी रिपोर्ट में बताया,

'एक महिला ने NHRC की टीम से बताया कि करीब साल भर पहले हाजरा और सरदार ने उनके साथ दो-तीन बार रेप किया. और आज भी वो आरोपियों के डर से पुलिस में शिकायत नहीं कर पा रही है. महिला ने घटना का जिक्र अपने पति से भी किया था. इसके बाद उसका पति पार्टी कार्यालय गया. जहां आरोपियों ने उसे बुरी तरह से पीटा था. पीटे जाने के बाद वो डर कर बेंगलुरु चला गया.'

पुलिस शिकायत भी दर्ज नहीं करती!

पुलिस में शिकायत ना दर्ज होने से जुड़े एक मामले का जिक्र करते हुए NHRC ने अपनी रिपोर्ट में बताया,

' एक अन्य महिला ने NHRC से बातचीत के दौरान बताया कि साल 2022-23 की सर्दियों में शाहजहां शेख के साथी उसके पति को जबरन उठा कर ले गए थे. और ठंड में रात के 2 बजे तक उससे काम करवाया गया. अपने पति को ढूंढते हुए महिला जब पार्टी कार्यालय पहुंची तो वहां उसके साथ अश्लील हरकत की गई. 3-4 दिन बाद फिर से उसे पार्टी कार्यालय बुलाया गया. और फिर हाजरा ने अपने साथी गाजी के साथ मिलकर महिला का गैंगरेप किया. अगले दिन वो पुलिस स्टेशन पहुंची जहां, पुलिस ने महिला को आरोपियों के साथ सुलह करने की बात कहकर वापस भेज दिया. करीब साल भर बाद राष्ट्रीय महिला आयोग की टीम वहां पहुंची थी. इसके बाद ही उनकी शिकायत पुलिस में दर्ज हो पाई.'

एक और पीड़िता ने अपनी आपबीती में बताया कि वो हाजरा, सरदार और उसके साथियों के खिलाफ शिकायत लेकर पुलिस के पास पहुंची थी. लेकिन पुलिस ने उसे शाहजहां शेख समेत बाकी आरोपियों के पास जाकर सुलह करने की बात कह वापस भेज दिया था.

कम उम्र की लड़कियों को लेकर डर?

रिपोर्ट में बताया गया कि आरोपी खासकर कम उम्र की लड़कियों को टारगेट करते थे. वो उन्हें पार्टी मीटिंग या सेल्फ-हेल्प ग्रुप की मीटिंग का हवाला देकर पार्टी कार्यालय बुलाते थे. और वहां उनके साथ गैंगरेप करते थे. वहीं कुछ महिलाओं को खाना बनाने, कार्यालय की साफ-सफाई जैसे काम सौंपे जाते थे. महिलाएं इन कार्यक्रमों में शामिल होने से डरती थीं.

NHRC से बातचीत के दौरान एक अन्य पीड़िता ने कहा कि असुरक्षित माहौल की वजह से उन्होंने अपनी बच्चियों को दूसरे शहरों में रिश्तेदारों के घर रहने के लिए भेज दिया है. साथ ही रिपोर्ट में बताया गया कि इसी तरह इलाके के कई परिवारों ने भी अपने घर की कम उम्र की लड़कियों को बाहर भेज दिया है.

TMC ने क्या कहा?

इंडियन एक्सप्रेस से बात करते हुए TMC के जनरल सेक्रेटरी कुणाल घोष ने कहा,

'ये रिपोर्ट बीजेपी के पार्टी कार्यालय में तैयार की गई है. ऐसी संस्थाएं अब बीजेपी का अग्रणी संगठन है. हम ऐसी किसी भी रिपोर्ट पर यकीन नहीं करते हैं.'

वहीं बंगाल सरकार में स्वास्थ्य मंत्री चंद्रिमा भट्टाचार्य ने कहा कि उन्होंने अभी तक रिपोर्ट नहीं देखी है. रिपोर्ट देखने के बाद ही वो इस बारे में कुछ बोलेंगी.

अधिवक्ता को हथकड़ी लगा कर घुमाने की मांगी रिपोर्ट

https://www.prabhatkhabar.com/state/bihar/muzaffarpur/report-sought-for-handcuffing-and-parading-around

मुजफ्फरपुर. राष्ट्रीय मानवाधिकार आयोग ने अधिवक्ता को हथकड़ी लगा कर घुमाने की रिपोर्ट मांगी है. सिविल कोर्ट के अधिवक्ता हरे कृष्ण कुमार उर्फ माधव को पिछले वर्ष 24 जुलाई को गायघाट थाने की पुलिस ने थाना की हाजत में बंद कर पीटा था. हथकड़ी लगाकर सिविल कोर्ट कैंपस में घुमाये जाने का भी आरोप है. इस मामले में राष्ट्रीय मानवाधिकार आयोग ने बिहार मानवाधिकार आयोग से मामले की जांच कर कार्रवाई करने को कहा है. बिहार राज्य मानवाधिकार आयोग ने मामले को काफी गंभीर माना है और एसएसपी से इस बाबत रिपोर्ट मांगी है.

संदेशखाली पर NHRC की रिपोर्ट, TMC ऑफिस में महिलाओं से सामूहिक बलात्कार

https://palpalindia.com/2024/04/14/Sandeshkhali-NHRC-report-TMC-office-women-gang-rape-news-in-hindi.html

नई दिल्ली. राष्ट्रीय मानवाधिकार आयोग ने संदेशखाली मामले पर अपनी रिपोर्ट में कई बड़े खुलासे किए हैं. शनिवार को जारी एक रिपोर्ट में आयोग ने टीएमसी कार्यालय में महिलाओं के साथ सामूहिक बलात्कार का जिक्र किया है. रिपोर्ट की कॉपी में लिखा गया है कि कम से कम दो महिलाओं ने टीम को बताया कि उनके साथ तृणमूल नेताओं ने "सामूहिक बलात्कार" किया, लेकिन पुलिस को घटना की रिपोर्ट करने से इनकार कर दिया.

इस रिपोर्ट में एनएचआरसी ने टीएमसी नेताओं शिबू प्रसाद हाजरा, उत्तम सरदार और अमीर अली गाजी को नामित किया है, जिन्होंने कथित तौर पर पार्टी के मजबूत नेता शेख शाहजहां के निर्देशों और संरक्षण के तहत काम किया था. 11 पन्नों की रिपोर्ट में कहा गया है कि ग्रामीण शुरू में डर के कारण अपनी आपबीती बताने से मना कर दिया. हालांकि, तालमेल बनाने और उनका विश्वास हासिल करने के बाद उन्होंने टीएमसी के नेताओं के अत्याचार के बारे में बताया.

इसमें कहा गया है कि पार्टी मीटिंग और स्वयं सहायता समूहों की बैठक के बहाने नामित कथित आरोपी गांव की महिलाओं को टीएमसी पार्टी कार्यालय में बुलाया. वे महिलाओं को देर रात तक कार्यालय में बिठाते थे और अभद्र एवं गंदी भाषा का प्रयोग करते थे. युवा और अच्छी दिखने वाली महिलाओं को विशेष रूप से निशाना बनाया गया. उन्हें संदेशखाली स्थित टीएमसी कार्यालय के कमरे के अंदर ले जाया गया और उनका यौन शोषण/सामूहिक बलात्कार किया गया. अन्य महिलाएं से भोजन बनाने, कार्यालय की सफाई और तालाबों की सफाई जैसे काम करवाए गए.

एनएचआरसी ने 21 फरवरी को पश्चिम बंगाल के सुंदरबन के सुदूर गांव संदेशखाली में मानवाधिकार उल्लंघन की मीडिया रिपोर्टों पर स्वत: संज्ञान लिया था. रिपोर्ट में यह भी कहा गया है कि कई महिलाओं ने अपनी नाबालिग बेटियों को उनकी सुरक्षा के लिए संदेशखाली से दूर अपने रिश्तेदारों के साथ रहने के लिए भेज दिया है.

मानवाधिकार आयोग की मरीजों व डॉक्टर्स अधिकारों पर 24 को चर्चा

https://www.bhaskar.com/local/rajasthan/pali/news/human-rights-commission-to-discuss-patients-and-doctors-rights-on-24th-132877238.html

पाली | **राष्ट्रीय मानवाधिकार आयोग** भारत में मरीजों और डॉक्टर्स के अधिकारों के मुद्दों को लेकर चर्चा करने के लिए स्वास्थ्य और मानसिक स्वास्थ्य कोर ग्रुप की बैठक 24 अप्रैल को दिल्ली के मानव अधिकार भवन में होगी। बैठक के लिए यूनाइटेड डॉक्टर्स फ्रंट एसोसिएशन यूडीएफए के राष्ट्रीय अध्यक्ष डॉ. लक्ष्य मित्तल को बुलाया है। बैठक की अध्यक्षता राष्ट्रीय मानवाधिकार आयोग के अध्यक्ष जस्टिस अरुण मिश्रा करेंगे। बैठक में चिकित्सा शिक्षा में बांड के मुद्दे, मरीजों के अधिकार, डॉक्टर्स के अधिकार, इंटर्न और पीजी छात्रों को स्टायपेंड वितरण में समस्याएं सहित चार मुद्दों पर चर्चा होगी।

HINDUSTAN TIMES, Patna, 15.4.2024
Page No. 4, Size:(10.99)cms X (15.44)cms.

Sandeshkhali probe points to human rights violation: NHRC

Neeraj Chauhan
letters@hindustantimes.com

NEW DELHI: There were several human rights violations in the troubled Sandeshkhali area of West Bengal, including forced migration, denial of right to vote, sexual exploitation of women and land grabbing, the National Human Rights Commission has said in its spot enquiry report.

The report was sent to West Bengal police and chief secretary and CBI on Friday. HT has reviewed a copy of the report.

"After interacting with the villagers, especially women in Sandeshkhali, the NHRC team observed that the atmosphere of intimidation, and terror created due to atrocities by the alleged accused persons rendered the victims silent and reluctant to seek justice," said the report.

"The villagers/victims faced assault, threat, sexual exploitation, land grabbing, and forced unpaid labour, and under the given circumstances, they were compelled to seek livelihood outside Sandeshkhali or state," the report added.

An investigation team of the NHRC led by Vijaya Bharathi Sayani visited Sandeshkhali on February 23-25 and interacted with area residents, including women, police officers and doctors, among others.

It found that whenever local residents went with a complaint to the police, they were allegedly advised to approach the accused people, including suspended Trinamool Congress party leader

Sandeshkhali accused Shahjahan Sheikh

Sheikh Shahjahan, and seek a compromise. Based on these interactions, the human rights body on Friday asked West Bengal chief secretary Bhagwati Prasad Gopalika and DGP Rajeev Kumar to submit an action taken report in the matter in eight weeks while making several recommendations to restore law and order.

"The people who hold portfolios in the NHRC and other such bodies, are usually BJP leaders. They prepare reports favouring the BJP. This has been proven time and again. The same thing has happened this time," said Santanu Sen, TMC MP. No bureaucrats in West Bengal government were willing to comment on the issue.

The riverine island of Sandeshkhali has been in the eye of the storm since January 5, when Enforcement Directorate officers arrived to search the home of Shahjahan, a close aide of former minister Jyoti Priya Mallick, who was arrested in October last year in connection with an alleged ration distribution scam. The ED team came under attack from an angry mob, leaving three officers injured.

On February 7, other violent protests began erupting in Sandeshkhali and nearby villages, with groups of residents, led mostly by women, alleging exploitation, land grabbing and sexual harassment at the hands of local TMC leaders, including Shahjahan, his brother Sirajuddin and associates Uttam Sardar and Shibaprasad Hazra.

Shahjahan, a former TMC zila parishad leader, was arrested on February 29 after 55 days on the run. "As per villagers, a significant number of men from the Sandeshkhali area have chosen to seek livelihood in distant places, leaving behind the women, children, and elderly, who continue to reside in the villages," said the report. The villagers in Sandeshkhali said that "they are denied democratic right to vote", the report said.

"They alleged that during elections, they are prohibited from casting their votes, as supporters of miscreants allegedly cast vote on their behalf," it added. The commission said every victim told its team that "the police do not respond to their complaints against Hazra, Sardar and their associates".

"Shockingly, they were advised to approach the alleged accused or their alleged patron Sheikh Shahjahan, and seek a compromise," the report said. "The people have seen what has happened in Sandeshkhali. The high court ordered a CBI probe. This corroborates the NHRC report. It is immaterial what political parties say," said BJP spokesman Samik Bhattacharya.

TIMES OF INDIA, Kolkata, 15.4.2024
Page No. 6, Size:(7.12)cms X (12.66)cms.

Sandeshkhali report biased, NHRC toeing BJP line, says TMC

Tamaghna.Banerjee
@timesgroup.com

Kolkata: Trinamool Congress on Sunday called the National Human Rights Commission report on Sandeshkhali biased and said the report appeared to be speaking on BJP lines.

The NHRC report had flagged "several instances of atrocities" and said there was "violation of human rights". The report observed: "Villagers or victims faced assault, threat, sexual exploitation, land grabbing and forced unpaid labour, and under the given circumstances they were compelled to seek livelihood outside the Sandeshkhali region or state".

"NHRC is just another agency controlled by Centre that seems compromised. They are...spreading lies," said Trinamool Rajya Sabha MP Sukhendu Sekhar Roy.

Questioning where the commission was when women were mercilessly tortured in BJP-governed states, Roy said: "We never said nothing happened at Sandeshkhali. But we took immediate action the moment we came to know about the wrongdoings. We arrested all persons named in FIR, including the main accused Sheikh Shahjahan. The report doesn't speak about the action taken."

Roy added that state govt had always admitted that there was a failure on the part of the administration in Sandeshkhali that allowed some incidents to take place but that doesn't mean that NHRC would come up with such a negative report about Bengal.

'SPREADING LIES'

"They had to see what measures state govt had taken following the episode. Before publishing their report, they should have also checked NCRB records to see which states have the highest crime record and where Bengal stands in comparison," said Roy.

एक्शन में मानवाधिकार आयोग, एसएसपी से पुछा : अधिवक्ता को थाना हाजत में क्यों पीटा

https://tirhutnow.com/crime/human-rights-commission-in-action-asked-ssp-why-was-the-advocate-beaten-in-the-police-station/

आयोग ने एसएसपी से पुछा : अधिवक्ता को थाना हाजत में क्यों पीटा गया और कोर्ट में हथकड़ी लगाकर क्यों घुमाया गया?

_मामला जिले के गायघाट थाने का है !_
_पीड़ित अधिवक्ता की ओर से मानवाधिकार अधिवक्ता एस. के. झा कर रहे हैं मामले की पैरवी!_
मुजफ्फरपुर – जिले के सिविल कोर्ट के अधिवक्ता हरे कृष्ण कुमार उर्फ माधव को पिछले वर्ष 24 जुलाई को गायघाट थाने की पुलिस ने थाना हाजत में बंद कर काफी बेरहमी से मारा व पीटा था और अधिवक्ता को हथकड़ी लगाकर पुरे सिविल कोर्ट कैंपस में घुमाया गया था, जिसका विरोध अधिवक्ताओं द्वारा किया गया था। अधिवक्ता माधव कुमार के भतीजा शशिरंजन कुमार ने 24 जुलाई 2023 को गायघाट थाने में एक आवेदन दिया था, जिसकी रिसीविंग के लिए तत्कालीन थानाध्यक्ष मोनू कुमार द्वारा उन्हें शाम में बुलाया गया था।
शाम के समय शशिरंजन कुमार अपने चाचा अधिवक्ता हरेकृष्ण माधव के साथ थाना पर रिसीविंग लाने गये तो पुलिस द्वारा पैसे की माँग की गई, जिसका विरोध अधिवक्ता माधव के द्वारा किया गया, जिसपर गायघाट थाने की पुलिस खफा हो गई और अधिवक्ता को थाना हाजत में बंद कर काफी बेरहमी से मारा व पीटा गया। अधिवक्ता का आरोप है कि उन्हें थाना हाजत में नंगा करके बुरी तरह से मारा व पीटा गया था। इतना ही नहीं, पुलिस ने अधिवक्ता माधव को हथकड़ी लगाकर पुरे कोर्ट परिसर में घुमाया और एक झूठा मुकदमा बनाकर उन्हें जेल भी भेज दिया।
हालांकि अधिवक्ता को जमानत तो मिल गई, उसके बाद अधिवक्ता माधव के आवेदन पर कोर्ट के आदेशानुसार गायघाट थाना में ही उसी थाना के तत्कालीन थानाध्यक्ष मोनू कुमार, दरोगा उमाकांत मिश्रा एवं थाना के गाड़ी चालक प्रवीण कुमार समेत कुल 30 सशस्त्र पुलिस बल के विरुद्ध प्राथमिकी दर्ज की गई। इतना ही नहीं, गायघाट थाना की पुलिस ने 2 नवंबर 2023 की रात में अधिवक्ता माधव के घर पर भयंकर तोड़फोड़ व उत्पात मचाया।
इस पुरे प्रकरण की जानकारी राष्ट्रीय मानवाधिकार आयोग नई दिल्ली, राष्ट्रीय पिछड़ा वर्ग आयोग नई दिल्ली सहित बिहार मानवाधिकार आयोग पटना को भी दी गई। राष्ट्रीय मानवाधिकार आयोग ने बिहार मानवाधिकार आयोग को मामले की जाँच कर आवश्यक कार्रवाई करने को कहा तथा राष्ट्रीय पिछड़ा वर्ग आयोग ने भी अपने स्तर से तहकीकात करना शुरू कर दिया। बिहार राज्य मानवाधिकार आयोग ने मामले को काफी गंभीर माना है और एसएसपी मुजफ्फरपुर से मामले के सम्बन्ध में रिपोर्ट की माँग की है। मामले की अगली सुनवाई 29 मई को होनी है।
मानवाधिकार अधिवक्ता एस.के.झा ने बताया कि यह पूरा मामला मानवाधिकार उल्लंघन के अतिगंभीर कोटि का मामला है। आयोग मामले को लेकर काफी सख्त और गंभीर है। एडवोकेट्स एसोसिएशन के अध्यक्ष वरीय अधिवक्ता रामशरण सिंह ने कहा कि आयोग के द्वारा उठाये गये इस कदम से दोषी पुलिसकर्मियों के विरुद्ध कड़ी-से-कड़ी कार्रवाई होना सुनिश्चित है। महासचिव वीरेंद्र कुमार लाल ने कहा कि मुझे कानून में पूरी आस्था है। दोषी पुलिसकर्मियों के विरुद्ध निश्चित रूप से कार्रवाई होगी। वहीं वरीय कानूनविद् विजय कुमार शाही ने कहा कि मानवाधिकार आयोग में मुझे पूरी आस्था है, अधिवक्ता माधव को जरूर न्याय मिलेगा। मानवाधिकार आयोग के इस एक्शन का सभी अधिवक्ताओं ने स्वागत किया है।

कुत्ते ने नोच खाया नवजात का शव, मानवाधिकार आयोग सख्त; डीएम और सिविल सर्जन से रिपोर्ट तलब, क्या है मामला?

https://www.msn.com/hi-in/news/bihar/%E0%A4%95%E0%A5%81%E0%A4%A4%E0%A5%8D%E0%A4%A4%E0%A5%87-%E0%A4%A8%E0%A5%87-%E0%A4%A8-%E0%A4%9A-%E0%A4%96-%E0%A4%AF-%E0%A4%A8%E0%A4%B5%E0%A4%9C-%E0%A4%A4-%E0%A4%95-%E0%A4%B6%E0%A4%B5-%E0%A4%AE-%E0%A4%A8%E0%A4%B5-%E0%A4%A7-%E0%A4%95-%E0%A4%B0-%E0%A4%86%E0%A4%AF-%E0%A4%97-%E0%A4%B8%E0%A4%96%E0%A5%8D%E0%A4%A4-%E0%A4%A1-%E0%A4%8F%E0%A4%AE-%E0%A4%94%E0%A4%B0-%E0%A4%B8-%E0%A4%B5-%E0%A4%B2-%E0%A4%B8%E0%A4%B0%E0%A5%8D%E0%A4%9C%E0%A4%A8-%E0%A4%B8%E0%A5%87-%E0%A4%B0-%E0%A4%AA-%E0%A4%B0%E0%A5%8D%E0%A4%9F-%E0%A4%A4%E0%A4%B2%E0%A4%AC-%E0%A4%95%E0%A5%8D%E0%A4%AF-%E0%A4%B9%E0%A5%88-%E0%A4%AE-%E0%A4%AE%E0%A4%B2/ar-BB1lAm8y

https://www.livehindustan.com/bihar/story-dog-ate-body-of-a-newborn-human-rights-commission-strict-report-sought-from-dm-and-civil-surgeon-of-muzaffarpur-bihar-9763564.html

बिहार के मुजफ्फरपुर में सरकारी महकमे की लापरवाही पर सख्ती दिखाते हुए राज्य मानवाधिकार आयोग ने मुजफ्फरपुर के डीएम और सिविल सर्जन को नोटिस भेज कर जवाब मांगा है। मामला एक नवजात के डेड बॉडी को कुत्तों द्वारा निवाला बनाए जाने का है। बिहार के प्रतिष्ठित मेडिकल कॉलेज और हॉस्पिटल एसकेएमसीएच में इसी साल 15 जनवरी को कुत्तों ने एक नवजात के शव को अपना निवाला बना लिया था। उसका वीडियो सोशल मीडिया वायरल होने के बाद भी अस्पताल प्रबंधन या जिला प्रशासन ने संज्ञान नहीं लिया। मानवाधिकार आयोग में मामला उठाए जाने के बाद कार्रवाई की गई है। अधिकारियों से आठ सप्ताह में रिपोर्ट की मांग की गयी है। राष्ट्रीय मानवाधिकार आयोग में भी मामला सुनवाई पर है.

पिछले 15 जनवरी को मुजफ्फरपुर के श्री कृष्ण मेडिकल कॉलेज एवं अस्पताल परिसर में एक नवजात शिशु को एक कुत्ता द्वारा नोच-नोचकर खाया जा रहा था। कुत्ता घंटों शव को नोचता रहा, लेकिन अस्पताल प्रबंधन या पुलिस की ओर से कोई पहल नहीं हुई। यहाँ तक कि अस्पताल के गार्ड भी तमाशबीन बने रहे। मानवाधिकार अधिवक्ता एस.के.झा ने बिहार राज्य मानवाधिकार आयोग और राष्ट्रीय मानवाधिकार आयोग में मामले के सम्बंध में याचिका दायर की थी।

लापरवाही के इस मामले की गंभीरतापूर्वक जाँच करते हुए दोषियों पर कठोर-से-कठोर कार्रवाई की माँग अधिवक्ता की ओर की थी। अब मामले में बिहार राज्य मानवाधिकार आयोग ने सख्त रुख अपनाते हुए जिले के जिलाधिकारी और सिविल सर्जन को नोटिस जारी किया है और दोनों से 8 सप्ताह के अंदर प्रतिवेदन की माँग की है।

मामले के सम्बन्ध में मानवाधिकार अधिवक्ता एस.के.झा ने बताया कि मामले की अगली सुनवाई 7 अगस्त को पटना में होगी। एस.के.एम.सी.एच. प्रशासन की लापरवाही के कारण ही ऐसी घटना घटित हुई। ऐसी घटनाये हमारी समुची स्वास्थ्य व्यवस्था पर सवालिया निशान खड़ा कर रही है। मामले की गंभीरतापूर्वक जाँच करने व दोषियों पर सख्त कार्रवाई करने की नितांत आवश्यकता है। विद्वान अधिवक्ता विजय कुमार

शाही ने कहा कि मुजफ्फरपुर और आस पास के जिलों से ऐसा तस्वीरें आती रहती हैं कि नवजात के शवों को कचड़े के ढेड़ पर डाल दिया जाता है जहां कई बार उन्हें अंतिम संस्कार भी मयस्सर नहीं होता और जानवर उन्हें निवाला बना लेते हैं

संदेशखाली मामले में आई NHRC की जांच रिपोर्ट में बड़ा खुलासा, "टीएमसी कार्यालय में महिलाओं के साथ हुआ गैंग रेप..."

https://bharatexpress.com/india/sandeshkhali-nhrc-report-big-revelation-women-gangraped-at-tmc-office-270883

रिपोर्ट में ये भी कहा गया है कि तृणमूल कांग्रेस कार्यालय में महिलाओं के साथ कथित तौर पर सामूहिक बलात्कार किया गया और पीड़ितों पर पुलिस ने अपराधियों के साथ समझौता करने के लिए दबाव भी बनाया.

Sandeshkhali NHRC Report: पश्चिम बंगाल के संदेशखाली में महिलाओं के साथ क्या-क्या हुआ इसको लेकर राष्ट्रीय मानवाधिकार आयोग (NHRC) की रिपोर्ट ने बड़ा खुलासा किया है. रिपोर्ट में कहा गया है कि संदेशखाली मामले की मौके पर पहुंचकर की जांच की गई है, जिसमें अत्याचार की कई घटनाएं सामने आई हैं, जिससे साफ होता है कि इन घटनाओं को रोकने में लापरवाही की गई और यही कारण है कि मानवाधिकारों का उल्लंघन हुआ है. रिपोर्ट में ये तक कहा गया है कि महिलाओं के साथ ही बच्चों और वृद्धों की सुरक्षा भी खतरे में डाली गई. यही वजह रही कि महिलाओं को अपना घर तक छोड़ना पड़ा. यही नही रिपोर्ट में ये भी कहा गया है कि तृणमूल कांग्रेस (टीएमसी) कार्यालय में महिलाओं के साथ कथित तौर पर सामूहिक बलात्कार किया गया और पीड़ितों पर पुलिस ने अपराधियों के साथ समझौता करने के लिए दबाव भी बनाया. तो वहीं परिवारवालों को अपनी युवा लड़कियों को सुरक्षित रखने के लिए गांव से दूर भेजने के लिए मजबूर होना पड़ा.

बता दें कि संदेशखाली घटना पर राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने अपनी जांच में गंभीर आरोप लगाए हैं. बता दें कि रिपोर्ट पश्चिम बंगाल के गांव के कथित पीड़ितों के साथ की गई बातचीत पर तैयार की गई है. तो वहीं इस रिपोर्ट को आगे की कार्रवाई के लिए पश्चिम बंगाल के मुख्य सचिव और डीजीपी को सौंप दिया गया है, जिसकी एक प्रति केंद्रीय जांच ब्यूरो (सीबीआई) को भेजी गई है. तो वहीं इस रिपोर्ट को लेकर टीएमसी ने एनएचआरसी को भाजपा का "फ्रंटल संगठन" बताया है और आरोप लगाते हुए कहा है कि रिपोर्ट पार्टी कार्यालय में तैयार की गई है.

बता दें कि मानवाधिकार की इस रिपोर्ट में निलम्बित टीएमसी नेता शाहजहां शेख के करीबी सहयोगियों शिबू प्रसाद हाजरा, उत्तम सरदार और अमीर अली गाजी को मुख्य आरोपी के रूप में शामिल किया गया है. एनएचआरसी की रिपोर्ट के मुताबिक, "एक महिला ने एनएचआरसी टीम के सामने खुलासा किया कि लगभग एक साल पहले हाजरा और सरदार ने उसके साथ दो-तीन बार बलात्कार किया था. अब भी, वह इन आरोपियों के डर और सामाजिक कलंक के कारण पुलिस में बलात्कार की रिपोर्ट करने को तैयार नहीं है." रिपोर्ट में आगे कहा गया है कि "उन्होंने घटना के बारे में अपने पति को बताया, जो पार्टी कार्यालय गए लेकिन आरोपियों ने उसकी पिटाई कर दी और डर के मारे वह आजीविका कमाने के लिए बेंगलुरु चला गया."

एक अन्य महिला ने लगाए ये आरोप

रिपोर्ट के मुताबिक, "एक अन्य महिला ने एनएचआरसी टीम के सामने खुलासा किया कि 2022-2023 की सर्दियों में, उसके पति को आरोपियों के सहयोगियों ने जबरदस्ती उठाया था और रात 2 बजे तक ठंड में काम करने के लिए मजबूर किया था. जब वह उसे ढूंढते हुए पार्टी कार्यालय में गई, तो उसे गलत तरीके से छुआ गया. 3-4 दिनों के बाद, उसे पार्टी कार्यालय में बुलाया गया और हाजरा और गाजी ने उसके साथ सामूहिक बलात्कार किया. अगले दिन वह पुलिस स्टेशन गई, जहां उसे आरोपी के पास जाकर समझौता करने की सलाह दी गई. राष्ट्रीय महिला आयोग के आने के बाद, वह एक साल से अधिक के अंतराल के बाद आरोपी के खिलाफ अपना मामला दर्ज कराने में सक्षम हुई."

युवा लड़कियों की सुरक्षा के लिए भेजा गया दूसरी जगह

रिपोर्ट में खुलासा हुआ है कि "पीड़ितों में से एक ने खुलासा किया कि युवा महिलाओं और लड़कियों के लिए असुरक्षित माहौल के कारण अपनी किशोर लड़कियों की सुरक्षा के लिए, उसे उन्हें दूसरे स्थान पर रिश्तेदारों

के साथ रहने के लिए भेजना पड़ा. टीम के संज्ञान में यह भी लाया गया है कि कई और (परिवारों) ने अपनी युवा लड़कियों को अपनी सुरक्षा के लिए अन्य स्थानों पर भेज दिया है. ”

पीड़ितों से समझौता करने को कहा गया

रिपोर्ट के मुताबिक, “लगभग हर पीड़ित ने एनएचआरसी टीम को बताया है कि पुलिस ने हाजरा, सरदार और उनके सहयोगियों के खिलाफ उनकी शिकायतों का जवाब नहीं दिया. चौंकाने वाली बात यह है कि उन्हें सीधे आरोपी या उनके संरक्षक शाहजहां से संपर्क करने और समझौता करने की सलाह दी गई.” रिपोर्ट में आगे बताया गया है कि “आरोपियों द्वारा महिलाओं को “पार्टी बैठकों और स्वयं सहायता समूहों की बैठकों के बहाने” टीएमसी कार्यालय में बुलाया जाता था. युवा और अच्छी दिखने वाली महिलाओं को विशेष रूप से लक्षित किया गया था.

टीएमसी कार्यालय के कमरे में बुलाया जाता था महिलाओं को

रिपोर्ट में कहा गया है कि “उन्हें संदेशखाली स्थित टीएमसी कार्यालय के कमरे के अंदर ले जाया गया और उनका यौन शोषण/सामूहिक बलात्कार किया गया. अन्य महिलाएं भोजन बनाने, कार्यालय की सफाई और तालाबों की सफाई आदि जैसे काम में लगी हुई थीं. महिलाएं टीएमसी नेताओं के डर और सामाजिक कलंक के कारण घटनाओं की रिपोर्ट करने से बचती थीं.

टीएमसी ने ये लगाए आरोप

इस रिपोर्ट को लेकर टीएमसी के राज्य महासचिव कुणाल घोष का बयान सामने आया है. उन्होंने आरोप लगाते हुए कहा है कि “रिपोर्ट मूल रूप से भाजपा पार्टी कार्यालय में लिखी गई है. ऐसे संगठन अब भाजपा के फ्रंटल संगठन बन गए हैं. हम ऐसी रिपोर्टों पर विश्वास नहीं करते हैं.” तो वहीं इस रिपोर्ट को लेकर बंगाल की स्वास्थ्य एवं परिवार कल्याण राज्य मंत्री चंद्रिमा भट्टाचार्य ने कहा, ”जब तक मैं रिपोर्ट नहीं देख लेती, तब तक कोई टिप्पणी नहीं करुंगी.’

जेल में बंद है शाहजहां

फिलहाल शाहजहां के साथ ही तीनों जेल में बंद चल रहे हैं. बता दें कि जनवरी की शुरुआत में शाहजहां उस वक्त सुर्खियों में आए जब उनके घर पर छापा मारने के लिए प्रवर्तन निदेशालय (ईडी) की टीम गई थी. इस दौरान टीम पर हमला कर दिया गया है. इसको लेकर आरोप था कि शाहजहां के समर्थकों ने ही टीम पर हमला बोला है. इसी के बाद महिलाओं के रेप और शोषण की खबर बाहर आई थी. यहां की महिला निवासियों ने आरोप लगाया कि उसके सहयोगी वर्षों से उनका यौन उत्पीड़न कर रहे थे. हालांकि 55 दिनों तक फरार शाहजहाँ को 29 फरवरी को बंगाल पुलिस ने गिरफ्तार कर लिया था. इसके बाद कलकत्ता उच्च न्यायालय के निर्देश पर शिकायतों की जाँच सीबीआई को सौंप दी गई है.

संदेशखाली मामले में आई NHRC की जांच रिपोर्ट में बड़ा खुलासा, "टीएमसी कार्यालय में महिलाओं के साथ हुआ गैंग रेप..."

https://bharatexpress.com/india/sandeshkhali-nhrc-report-big-revelation-women-gangraped-at-tmc-office-270883

https://rightnewsindia.com/sandeshkhali-horrible-revelation-in-nhrc-report-leaders-used-to-gang-rape-women/

https://www.thelallantop.com/news/post/nhrc-report-on-gangrapes-at-sandeshkhali-trinamool-congress-office-in-west-bengal

https://www.jansatta.com/national/bengal-nhrc-submits-report-on-sandeshkhali-case-molestation-in-tmc-office-forced-to-compromise-with-criminals/3308128/

रिपोर्ट में ये भी कहा गया है कि तृणमूल कांग्रेस कार्यालय में महिलाओं के साथ कथित तौर पर सामूहिक बलात्कार किया गया और पीड़ितों पर पुलिस ने अपराधियों के साथ समझौता करने के लिए दबाव भी बनाया.
Sandeshkhali NHRC Report: पश्चिम बंगाल के संदेशखाली में महिलाओं के साथ क्या-क्या हुआ इसको लेकर राष्ट्रीय मानवाधिकार आयोग (NHRC) की रिपोर्ट ने बड़ा खुलासा किया है. रिपोर्ट में कहा गया है कि संदेशखाली मामले की मौके पर पहुंचकर की जांच की गई है, जिसमें अत्याचार की कई घटनाएं सामने आई हैं, जिससे साफ होता है कि इन घटनाओं को रोकने में लापरवाही की गई और यही कारण है कि मानवाधिकारों का उल्लंघन हुआ है. रिपोर्ट में ये तक कहा गया है कि महिलाओं के साथ ही बच्चों और वृद्धों की सुरक्षा भी खतरे में डाली गई. यही वजह रही कि महिलाओं को अपना घर तक छोड़ना पड़ा. यही नही रिपोर्ट में ये भी कहा गया है कि तृणमूल कांग्रेस (टीएमसी) कार्यालय में महिलाओं के साथ कथित तौर पर सामूहिक बलात्कार किया गया और पीड़ितों पर पुलिस ने अपराधियों के साथ समझौता करने के लिए दबाव भी बनाया. तो वहीं परिवारवालों को अपनी युवा लड़कियों को सुरक्षित रखने के लिए गांव से दूर भेजने के लिए मजबूर होना पड़ा.
बता दें कि संदेशखाली घटना पर राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने अपनी जांच में गंभीर आरोप लगाए हैं. बता दें कि रिपोर्ट पश्चिम बंगाल के गांव के कथित पीड़ितों के साथ की गई बातचीत पर तैयार की गई है. तो वहीं इस रिपोर्ट को आगे की कार्रवाई के लिए पश्चिम बंगाल के मुख्य सचिव और डीजीपी को सौंप दिया गया है, जिसकी एक प्रति केंद्रीय जांच ब्यूरो (सीबीआई) को भेजी गई है. तो वहीं इस रिपोर्ट को लेकर टीएमसी ने एनएचआरसी को भाजपा का "फ्रंटल संगठन" बताया है और आरोप लगाते हुए कहा है कि रिपोर्ट पार्टी कार्यालय में तैयार की गई है.

Sandeshkhali women faced sexual exploitation and forced labour, says NHRC report to CBI

https://www.cnbctv18.com/india/sandeshkhali-case-nhrc-report-to-cbi-mamata-banerjee-sheikh-shahjahan-trinamool-19396438.htm

The National Human Rights Commission (NHRC) in India found forced migration, sexual exploitation of women, and land grabbing among other offences in Sandeshkhali, an isolated island in West Bengal's delta region.

The report submitted to the Central Bureau of Investigation (CBI) is based on a visit by the NHRC team in Februrary after a spate of violence and protests by locals against a local strongman called Sheikh Shahjahan, a former functionary of the Trinamool Congress Party led by the state chief minister Mamata Banerjee.

The Commission has also asked Bhagwati Prasad Gopalika (the chief secretary of West Bengal) and Rajeev Kumar (the director general of West Bengal Police) to submit an action taken report.

“The NHRC team observed that the atmosphere of intimidation, and terror created due to the atrocities by the alleged accused persons rendered the victims silent and reluctant to seek justice,” the report said, based on the interactions with the people in Sandeshkhali, according to other media sources.

The Bharatiya Janata Party (BJP), which is in power in the central government, may use the report against its political rival, the Trinamool Congress, in a battle for votes that's set to begin on April 19 with the first phase of polling for the 2024 election for the Lok Sabha, the lower house of Indian Parliament.

Morning briefing: Who said what on Iran's attack against Israel; NHRC flags human rights violation in Sandeshkhali

https://www.hindustantimes.com/india-news/morning-briefing-who-said-what-on-irans-attack-against-israel-nhrc-flags-human-rights-violation-in-sandeshkhali-101713061743065.html

The UN Security Council is set to hold an emergency meeting today over Iran's unprecedented attack after Israel requested an urgent convening of the council and demanded that the council unequivocally condemn Iran's attack on Israel and declare the Revolutionary Guards a terrorist organisation. A spokesperson for Malta, which holds the rotating presidency this month, told the press that the Security Council was aiming for the meeting to be held at 4:00 pm (2000 GMT). US President Joe Biden, meanwhile, met his national security team to monitor Iran’s aerial attack against Israel as U.S. forces joined efforts to down explosive-laden drones launched by Tehran. Dig Deeper

There were several human rights violations in the troubled Sandeshkhali area of West Bengal, including forced migration, denial of the democratic right to vote, sexual exploitation of women and land grabbing, the National Human Rights Commission has said in its spot enquiry report. The spot report of team, approved by the NHRC was sent to West Bengal police and chief secretary and CBI on Friday. HT has reviewed a copy of the report. Dig Deeper

Sports Goings

Celebrations had begun among the Punjab Kings spectators at the Maharaja Yadavindra Singh International Cricket Stadium, Mullanpur, in Chandigarh, with franchise co-owner Preity Zinta, who was present at the venue, leading the proceedings. The Bollywood actress was elated as stand-in skipper Sam Curran picked two wickets in his penultimate over of the match to send Rajasthan Royals seven down before the start of the final over. However, Zinta's celebrations were cut short in a span of just five deliveries as Shimron Hetmyer clobbered two sixes in three balls to crush PBKS' hopes in the thriller. Dig Deeper

Entertainment Focus

Singer-songwriter Sid Sriram has delivered his first performance at Coachella. The musician took to Instagram to share a video of his experience, that was posted by the official page of Coachella. “@sidsriram got the Coachella livestream started right,” wrote Coachella, sharing a short video of Sid performing an English R&B song with Carnatic touches. Dressed in a white t-shirt, a neutral-toned co-ord set, sunglasses on and his long hair up in a man-bun, the audience seemed to enjoy his performance. Dig Deeper

Residential societies grapple with lack of sewage facilities

https://www.tribuneindia.com/news/haryana/residential-societies-grapple-with-lack-of-sewage-facilities-610834

70% Greater Faridabad localities sans drinking water supply

A majority of the residential societies in the Greater Faridabad area are grappling with the issue of poor civic amenities. With nearly 70 per cent of the societies still lacking drinking water supply connections, the issue of sewage waste disposal has also surfaced as a significant concern.

ALL COMPLIANT SOCIETIES HAVE CONNECTIONS

Sewage connections have been provided to all compliant societies, with sewage discharge directed to the STP at Badshahpur village. — Ajit Singh, Executive Engineer, HSVP

“Despite having around 90 societies in the area, a functional water supply system is yet to be established,” remarked Wing Commander Satinder Singh (Retd), an executive member of the Greater Faridabad Residents’ Welfare Association (GREFA), a registered body. He said while application fees had been paid by the majority of the societies, only 20 to 25 were receiving water, albeit of poor quality characterised by high Total Dissolved Solids (TDS). Additionally, while many societies have received official sewage connections, operational issues such as connectivity and disposal system inefficiencies persist, leading to waste discharge midway and onto green belts.

“Civic amenities remain a distant dream for the area, which boasts a population of over two lakh,” remarked Sumer Khatri, a local resident. He lamented the substandard sewage disposal system, water supply and roads, emphasising the absence of effective mechanisms to address these issues despite the payment of external and internal development charges. Khatri noted that many societies still relied on groundwater (borewell) for their water supply.

“Illegal constructions, encroachments and open garbage dumping have become commonplace,” observed AK Gaur, a resident of Sector 85. He highlighted the absence of green spaces and cleanliness, as well as the lack of public parks and firefighting infrastructure, which exacerbate the situation.

“Greater Faridabad is plagued by a model of fake commitments, perpetuated by a deep-rooted nexus between politicians and builders,” asserted Paras Bhardwaj of ‘Save

Faridabad', an NGO. He pointed out that the presence of a sewage disposal tanker mafia, enjoying political patronage, imposed an additional financial burden due to inadequate infrastructure. Despite a petition filed with the National Human Rights Commission of India (NHRC) in 2021 regarding poor civic amenities, the issue remained unresolved despite assurances from the authorities concerned.

Ankit Bhardwaj, Executive Engineer at the FMDA, acknowledged that 60 out of the 90 societies now had water connections, with approximately 40 of these already operational. Ajit Singh, Executive Engineer at Haryana Shehri Vikas Pradhikaran (HSVP), said unauthorised connections and the discharge of untreated waste by some societies posed significant challenges.

UP DGP reiterates guidelines to prevent custodial deaths

https://www.msn.com/en-in/news/India/up-dgp-reiterates-guidelines-to-prevent-custodial-deaths/ar-BB1lBhZ9

Upset over incidents of custodial deaths in Uttar Pradesh, UP DGP Prashant Kumar has issued strict instructions to all police commissioners and district police chiefs spelling out guidelines to prevent such incidents.

UP DGP said that even if an individual is accused of a heinous crime, it's the constitutional duty of the police to safely present the accused before the court.

Orders to effectively stop police custodial deaths have been issued by the police headquarters, but some incidents of disregard to these orders have come to fore, DGP Kumar conceded in the recent missive.

Complaints of deaths in police custody harm the image of the police department and dent the image of police of being devoted to duty and public service, said the missive, a copy of which is with HT.

The DGP ordered that care should be taken of the person being taken into police custody. From arresting him and putting him in a lockup, guidelines spelled out by the Supreme Court should be followed in letter and spirit.

The order also instructed police officials to ensure compliance with guidelines issued by the National Human Rights Commission (NHRC) from time to time while noting that incidents have also come to light wherein individuals have died owing to comorbidity and other reasons necessitating the need that before an individual or an accused is taken in for questioning it is ensured that the person is not ailing from any serious illness.

"Any individual/accused arrested suffering from serious illness should not be brought to police station and if such a person falls ill in police station, treatment at a hospital be ensured keeping the emergency in mind," the missive instructed.

Spelling out the guidelines to effectively prevent custodial deaths, the UP DGP has instructed that no person be brought or be detained at a police station or a police outpost without the knowledge of the in-charge concerned. If a person is brought, then all documentation regarding it should be done promptly, the missive said.

If a person is injured or serious, the individual should not be kept in the lockup and instead be taken to the hospital for immediate treatment, it added.

Making plain that any interrogation of an accused or an individual should be done using psychological techniques with utmost patience and only in the presence of a

responsible officer. Under no circumstances should the person be assaulted, the guidelines said while adding that no private individual should be allowed to question an accused or a person in a police station. Also, questioning should be done either by the police station in-charge or an inspector/sub inspector deputed by the in-charge

While instructing to ensure that the police lockup should not have any hooks or windows, the 18-point guidelines say that the accused should be allowed only the clothes worn by him and the day officer should check the individual to ensure that the person does not have any rope, wire, towel cloth, sharp objects, blade, drugs or intoxicant that could aid in attempting suicide.

'Climate of terror': NHRC report on Sandeshkhali violence flags human rights violations

https://www.businesstoday.in/india/story/climate-of-terror-nhrc-report-on-sandeshkhali-violence-flags-human-rights-violations-425437-2024-04-14

In a spot inquiry into the Sandeshkhali case in West Bengal, the National Human Rights Commission (NHRC) has indicated several instances of human rights violations.

The National Human Rights Commission (NHRC) conducted a spot inquiry into the Sandeshkhali case in West Bengal, revealing numerous instances of atrocities indicative of human rights violations due to negligence in preventing such incidents.

The rights body said in its report that Sandeshkhali villagers "faced assault, threats, sexual exploitation, land grabbing, and forced unpaid labour" and officials, who allegedly worked in connivance with the accused, created a "climate of terror".

Suspended Trinamool Congress (TMC) leader Sheikh Shahjahan and his aides are at the centre of the women's allegations. Earlier this year, the women spoke up on their ordeals after he went into hiding before his arrest.

As per the NHRC enquiry, victims face several instances of atrocities, which "clearly demonstrate, prima facie, that there was a violation of human rights due to negligence in the prevention of such violation or abatement thereof by the public servant."

The extent of the atrocities committed by the accused "rendered the victims silent and intimidated" and the terror that followed "created reluctance to seek justice." The report further noted that people of Sandeshkhali were forced to take up jobs and seek a livelihood elsewhere.

The panel also noted allegations of discrimination or denial of benefits of state or central government schemes by officials in collusion with the accused. It said that a climate of fear was created in Sandeshkhali due to the fear of reprisal and the power dynamics at play.

The NHRC observed an atmosphere of fear and intimidation preventing victims from seeking justice, affecting not only the victims but also impacting the growth and health of children witnessing their parents' ordeals.

"The NHRC investigation team found that there is a need to uproot the fear of these people from the hearts of the victims to enable them to live their normal lives with their families and gain the confidence to live in society with dignity and pride," said the report.

On February 21, the NHRC took suo motu cognizance of reports of harassment and sexual assault against women by a local political person's gang in Sandeshkhali, North 24th Paragana. Following this, the commission gave a series of recommendations to the Mamata Banerjee-led West Bengal government.

The NHRC recommendations are as follows:

Reinstating trust in the rule of law and confidence in authorities

Ensuring witness protection and redressal of grievances

Counseling and rehabilitation of victims of sexual offences

Return of the land to the legitimate owners

Impartial investigation of complaints by central agencies

Initiating awareness programmes

Operationalisation of Nationwide Emergency Response System (NERS)

Vocational training and creating employment opportunities

Reviving the land to make it suitable for agriculture

Improving socioeconomic indicators and preparing area-specific plans

Appointing Special Rapporteurs to periodically report the situation on Sandeshkhali

Investigation of cases of missing women/girls from the area of Sandeshkhali Police Station

The NHRC is also seeking permission to intervene in a related case seized by the High Court of Judicature at Calcutta. Furthermore, the human rights body has also called for an action taken report (ATR) within eight weeks on its recommendations from the West Bengal government. The commission's inquiry report has been forwarded to the chief secretary and DGP, West Bengal for submission of the ATR.

NHRC Sandeshkhali report: 'Rebuild trust in legal system, rehabilitate victims of sexual offences'

https://indianexpress.com/article/cities/kolkata/nhrc-sandeshkhali-report-sexual-offences-victims-tmc-sheikh-shahjahan-9269617/

The NHRC has made several recommendations and sought an action-taken report from the Bengal government within eight weeks of the release of the report.

The National Human Rights Commission (NHRC) in its recently released Sandeshkhali report has recommended that the administration and the police implement measures to restore the faith of residents in the law and order mechanism.

The report was prepared after the NHRC took suo motu cognizance of allegations of sexual harassment of women and farm encroachment levelled against former TMC leader Sheikh Shahjahan and his aides.

The Commission has made several recommendations and sought an action-taken report (ATR) from the state government within eight weeks of the release of the report.

"It is the duty of the district authorities to take consistent measures to instil confidence in the residents of the area in general and victims in particular so that others who have been victims of crimes may come forward and file their complaints," the NHRC report read.

The NHRC has also asked the state to provide the requisite protection to witnesses.

"Counselling and rehabilitation of victims of sexual offences, return of the land to the legitimate owners, impartial investigation of complaints by Central agencies, initiating awareness programmes must be done to ensure victims get the confidence to live without fear," the report stated.

The NHRC has also suggested that the Nationwide Emergency Response System (NERS) guidelines of the MHA be implemented to maintain a record of complaints and establish accountability of police officials.

“It is recommended that the administration should aid farmers in regaining soil fertility, regenerating and maintaining native vegetation and employing sustainable farm practices. The farmers should also be provided institutional support to market their products, encouraged to diversify, and form cooperatives to get cheaper credit and other benefits from government schemes,” the Commission has recommended. Sandeshkhali is part of the Sundarbans Biosphere Reserve, a UNESCO World Heritage site and a region with an extremely rich diversity of aquatic and terrestrial flora and fauna.

HARI BHOOMI, Raipur, 15.4.2024
Page No. 11, Size:(21.88)cms X (30.94)cms.

राष्ट्रीय मानवाधिकार आयोग ने संदेशखाली मामले पर सौंपी रिपोर्ट

टीएमसी कार्यालय में ही महिलाओं के साथ कथित तौर पर सामूहिक दुष्कर्म किया गया

इसके बाद पीड़ितों को आरोपियों के साथ समझौता करने के लिए दबाव भी डाला गया

एजेंसी ▶▶ कोलकाता/ नई दिल्ली

बंगाल का संदेशखाली सुर्खियों में है। महिलाओं ने टीएमसी नेता शाहजहां शेख पर गंभीर आरोप लगाए थे। अब राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने अपनी जांच रिपोर्ट में भी गंभीर आरोप लगाए हैं। रिपोर्ट के अनुसार तृणमूल कांग्रेस (टीएमसी) कार्यालय में महिलाओं के साथ कथित तौर पर सामूहिक बलात्कार किया गया। इस रिपोर्ट को पश्चिम बंगाल के मुख्य सचिव और डीजीपी को सौंप दिया गया है। साथ ही इसकी एक कॉपी केंद्रीय जांच ब्यूरो (सीबीआई) को भेजी गई है। जांच रिपोर्ट आरोपों पर स्वतः संज्ञान लेने के बाद आयोग ने तैयार की थी। यह बंगाल के गांव के दौरे और कथित पीड़ितों के साथ बातचीत पर आधारित है। रिपोर्ट आने के बाद टीएमसी ने एनएचआरसी को भाजपा का 'फ्रंटल संगठन' करार दिया और कहा कि रिपोर्ट पार्टी कार्यालय में तैयार की गई है।

55 दिन तक फरार रहा आरोपी, हाईकोर्ट ने लिया संज्ञान

शाहजहां पहली बार जनवरी की शुरुआत में तब सुर्खियों में आया जब उसके आवास पर तलाशी लेने गई ईडी की टीम पर उसके समर्थकों ने हमला कर दिया। उस दौरान वह भाग गया और एक महीने बाद संदेशखाली में विरोध प्रदर्शन शुरू हो गया, जिसमें महिला निवासियों ने आरोप लगाया कि शाहजहां के सहयोगी वर्षों से उनका यौन उत्पीड़न कर रहे थे। महिलाओं ने कहा कि उसका प्रभाव कम हो गया है, इसलिए उन्हें बोलने में आत्मविश्वास महसूस हुआ। 55 दिन तक भागने के बाद शाहजहां को 29 फरवरी को बंगाल पुलिस ने गिरफ्तार कर लिया था। इसके बाद कलकत्ता हाई कोर्ट के निर्देश पर शिकायतों की जांच सीबीआई को सौंप दी गई।

डर, कलंक से बचने रिपोर्ट दर्ज नहीं कराई

एक महिला ने एनएचआरसी टीम के सामने खुलासा किया कि लगभग एक साल पहले हाजरा और सरदार ने उसके साथ दो-तीन बार बलात्कार किया था। अब भी वह इन आरोपियों के डर और सामाजिक कलंक के कारण पुलिस में बलात्कार की रिपोर्ट करने को तैयार नहीं है।

महिला आयोग के दबाव में मामला दर्ज

एक अन्य महिला ने एनएचआरसी टीम के सामने खुलासा किया कि 2022-2023 की सर्दियों में उसके पति को आरोपियों के सहयोगियों ने जबरदस्ती उठाया था और रात 2 बजे तक काम करने के लिए मजबूर किया था। वह उसे ढूंढते हुए पार्टी कार्यालय में गई, तो उसे गलत तरीके से छुआ गया।

महिलाओं को शाहजहां से मिलने को कहा जाता था

रिपोर्ट में कहा गया है कि लगभग हर पीड़ित ने एनएचआरसी टीम को बताया है कि पुलिस ने हाजरा, सरदार और उसके सहयोगियों के खिलाफ उनकी शिकायतों का जवाब नहीं दिया। चौंकाने वाली बात यह है कि उन्हें सीधे आरोपी या उनके संरक्षक शाहजहां से संपर्क करने और समझौता करने की सलाह दी गई। आरोपियों द्वारा महिलाओं को 'पार्टी बैठकों और स्वयं सहायता समूहों की बैठकों के बहाने' टीएमसी कार्यालय में बुलाया जाता था।

युवा और अच्छी दिखने वाली महिलाओं को टारगेट किया

युवा और अच्छी दिखने वाली महिलाओं को विशेष रूप से टारगेट किया गया था। उन्हें संदेशखाली स्थित टीएमसी कार्यालय के कमरे के अंदर ले जाया गया और सामूहिक बलात्कार किया। अन्य महिलाएं भोजन बनाने, सफाई आदि जैसे काम में लगी हुई थीं।

'Climate of terror': Human rights body reveals report on Sandeshkhali violence

https://www.msn.com/en-in/news/India/climate-of-terror-human-rights-body-reveals-report-on-sandeshkhali-violence/ar-BB1lzkY8

The National Human Rights Commission (NHRC) on Saturday flagged several human rights concerns in its enquiry report over the allegations of sexual harassment raised by the women of West Bengal's Sandeshkhali.Â

The rights body said that the villagers of Sandeshkhali "faced assault, threats, sexual exploitation, land grabbing, and forced unpaid labour" and a "climate of terror" was created by officials who have been alleged to have worked in connivance with the accused.Â

The NHRC said its enquiry has revealed several instances of atrocities inflicted upon the victims, which "clearly demonstrate, prima facie, that there was a violation of human rights due to negligence in the prevention of such violation or abatement thereof by the public servant".Â

At the centre of the women's allegations was suspendedÂ Trinamool Congress leader Sheikh Shahjahan and his aides. The women spoke up after he went into hiding before his arrest.Â

The atrocities committed by the accused "rendered the victims silent and intimidated" and the subsequent terror "created reluctance to seek justice" said the NHRC. The residents of Sandeshkhali were forced to seek a livelihood elsewhere due to the situation, it added.Â

The rights body also pointed out that there are allegations ofÂ discrimination/denial of benefits of state/central government schemes by officials in collusion with the accused. It said a climate of terror was created by the fear of reprisal, the power dynamics at play.Â

It is an urgent need toÂ create a safe and supportive environment for the victims to "break free from the shackles of silence" and to ensure the cycle of abuse no longer exists, said NHRC.Â

The atmosphere of fear not only affects the victims but also has a negative impact on the growth and health of the children who witness the ordeals of their parents at the hands of the accused, it added.Â

"The NHRC investigation team found that there is a need to uproot the fear of these people from the hearts of the victims to enable them to live their normal lives with their families and gain the confidence to live in society with dignity and pride," said the report.Â

The report further stated that it is the duty of the district authorities to take measures to instil confidence in the residents of the area in general and victims in particular, so that people may come forward and file their complaints.

NHRC'S RECOMMENDATIONS TO BENGAL GOVERNMENT:Â

Reinstating trust in the rule of law and confidence in authorities.

Ensuring witness protection and redressal of grievances.

Counseling and rehabilitation of victims of sexual offences.

Return of the land to the legitimate owners.

Impartial investigation of complaints by central agencies.

Initiating awareness programmes.

Operationalisation of Nationwide Emergency Response System (NERS).

Vocational training and creating employment opportunities.

Reviving the land to make it suitable for agriculture.

Improving socioeconomic indicators and preparing area-specific plans.

Appointing Special Rapporteurs to periodically report on the situation in Sandeshkhali.

Investigation of cases of missing women/girls from the area ofÂ Sandeshkhali Police Station.

The NHRC had taken suo motu cognisance of the allegations being raised by the women in the village in February.Â The human rights body has sent its enquiry report to the Chief Secretary and West Bengal DGP (police).

NHRC Seeks Action Report On Its Recommendation In 8 Weeks In Sandeshkhali Case

https://www.freepressjournal.in/india/nhrc-seeks-action-report-on-its-recommendation-in-8-weeks-in-sandeshkhali-case

The report was sent after the Calcutta High Court on Wednesday ordered a court monitored CBI probe in all the cases related to Sandeshkhali.

National Human Rights Commission (NHRC) on Saturday sent a spot inquiry report to the state government and the state police regarding the Sandeshkhali incident and has asked them to file an action taken report on 12 of its recommendations within eight weeks.

The report was sent after the Calcutta High Court on Wednesday ordered a court monitored CBI probe in all the cases related to Sandeshkhali.

Sandeshkhali in North 24 parganas has been in the headlines since January 5 after Enforcement Directorate (ED) officials were beaten up while they went to raid suspended Trinamool Congress (TMC) leader Shahjahan Sheikh’s house in connection to the multicrore ration distribution scam.

In February the women of Sandeshkhali started protesting against sexual harassment and land grab by Shahjahan and his associates.

An NHRC delegation led by Vijaya Bharathi Sayani, visited the site on February 23 and stayed there for two days, visited all the spots and had also spoken with the local people.

The villagers faced assault, threat, sexual exploitation, land grabbing, and forced unpaid labour following which several people were forced to leave the village and stayed away from Sandeshkhali, noted the spot inquiry report of NHRC The NHRC also mentions that several villagers complained that they were not able to cast their votes and unknown ‘miscreants’ voted on their behalf.

It also spoke of villagers' complaints against the police, saying that the police didn’t cooperate with the villagers when they went to complain against Shahjahan and his associates Shibaprasad and Uttam. Meanwhile, following court’s order, CBI has issued

a press statement where the central agency has mentioned they have taken steps to comply with the orders of the Court regarding complaints of crime against women and land grabbing in Sandeshkhali.

In pursuance of the order dated 10.04.2024 passed by the Division bench of Calcutta High Court, CBI has created a dedicated email ID "sandeshkhali@cbi.gov.in" on which the complaints of the persons of Sandeshkhali, North 24 Parganas, West Bengal regarding crime against women and forcible grabbing of land may be lodged, read the statement.

Morning briefing: Who said what on Iran's attack against Israel; NHRC flags human rights violation in Sandeshkhali

https://www.msn.com/en-in/news/India/morning-briefing-who-said-what-on-iran-s-attack-against-israel-nhrc-flags-human-rights-violation-in-sandeshkhali/ar-BB1lA629

The UN Security Council is set to hold an emergency meeting today over Iran's unprecedented attack after Israel requested an urgent convening of the council and demanded that the council unequivocally condemn Iran's attack on Israel and declare the Revolutionary Guards a terrorist organisation. A spokesperson for Malta, which holds the rotating presidency this month, told the press that the Security Council was aiming for the meeting to be held at 4:00 pm (2000 GMT). US President Joe Biden, meanwhile, met his national security team to monitor Iran’s aerial attack against Israel as U.S. forces joined efforts to down explosive-laden drones launched by Tehran. Dig Deeper

There were several human rights violations in the troubled Sandeshkhali area of West Bengal, including forced migration, denial of the democratic right to vote, sexual exploitation of women and land grabbing, the National Human Rights Commission has said in its spot enquiry report. The spot report of team, approved by the NHRC was sent to West Bengal police and chief secretary and CBI on Friday. HT has reviewed a copy of the report. Dig Deeper

HARI BHOOMI, Delhi, 15.4.2024
Page No. 9, Size:(21.88)cms X (30.94)cms.

राष्ट्रीय मानवाधिकार आयोग ने संदेशखाली मामले पर सौंपी रिपोर्ट

टीएमसी कार्यालय में ही महिलाओं के साथ कथित तौर पर सामूहिक दुष्कर्म किया गया

एजेंसी ▶▶ कोलकाता, नई दिल्ली

इसके बाद पीड़ितों को आरोपियों के साथ समझौता करने के लिए दबाव भी डाला गया

बंगाल का संदेशखाली सुर्खियों में है। महिलाओं ने टीएमसी नेता शाहजहां शेख पर गंभीर आरोप लगाए थे। अब राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने अपनी जांच रिपोर्ट में भी गंभीर आरोप लगाए हैं। रिपोर्ट के अनुसार तृणमूल कांग्रेस (टीएमसी) कार्यालय में महिलाओं के साथ कथित तौर पर सामूहिक बलात्कार किया गया। इस रिपोर्ट को पश्चिम बंगाल के मुख्य सचिव और डीजीपी को सौंप दिया गया है। साथ ही इसकी एक कॉपी केंद्रीय जांच ब्यूरो (सीबीआई) को भेजी गई है। जांच रिपोर्ट आरोपों पर स्वतः संज्ञान लेने के बाद आयोग ने तैयार की थी। यह बंगाल के गांव के दौरे और कथित पीड़ितों के साथ बातचीत पर आधारित है। रिपोर्ट आने के बाद टीएमसी ने एनएचआरसी को भाजपा का 'फ्रंटल संगठन' करार दिया और कहा कि रिपोर्ट पार्टी कार्यालय में तैयार की गई है।

55 दिन तक फरार रहा आरोपी, हाईकोर्ट ने लिया संज्ञान

शाहजहां पहली बार जनवरी की शुरुआत में तब सुर्खियों में आया जब उसके आवास पर तलाशी लेने गई ईडी की टीम पर उसके समर्थकों ने हमला कर दिया। उस दौरान वह भाग गया और एक महीने बाद संदेशखाली में विरोध प्रदर्शन शुरू हो गया, जिसमें महिला निवासियों ने आरोप लगाया कि शाहजहां के सहयोगी वर्षों से उनका यौन उत्पीड़न कर रहे थे। महिलाओं ने कहा कि उसका प्रभाव कम हो गया है, इसलिए उन्हें बोलने में आत्मविश्वास महसूस हुआ। 55 दिन तक भागने के बाद शाहजहां को 29 फरवरी को बंगाल पुलिस ने गिरफ्तार कर लिया था। इसके बाद कलकत्ता हाई कोर्ट के निर्देश पर शिकायतों की जांच सीबीआई को सौंप दी गई।

डर, कलंक से बचने रिपोर्ट दर्ज नहीं कराई

एक महिला ने एनएचआरसी टीम के सामने खुलासा किया कि लगभग एक साल पहले हाजरा और सरदार ने उसके साथ दो-तीन बार बलात्कार किया था। अब भी वह इन आरोपियों के डर और सामाजिक कलंक के कारण पुलिस में बलात्कार की रिपोर्ट करने को तैयार नहीं है।

महिला आयोग के दबाव में मामला दर्ज

एक अन्य महिला ने एनएचआरसी टीम के सामने खुलासा किया कि 2022-2023 की सर्दियों में उसके पति को आरोपियों के सहयोगियों ने जबरदस्ती उठाया था और रात 2 बजे तक काम करने के लिए मजबूर किया था। वह उसे ढूंढते हुए पार्टी कार्यालय में गई, तो उसे गलत तरीके से छुआ गया।

महिलाओं को शाहजहां से मिलने को कहा जाता था

रिपोर्ट में कहा गया है कि लगभग हर पीड़ित ने एनएचआरसी टीम को बताया है कि पुलिस ने हाजरा, सरदार और उसके सहयोगियों के खिलाफ उनकी शिकायतों का जवाब नहीं दिया। चौंकाने वाली बात यह है कि उन्हें सीधे आरोपी या उनके संरक्षक शाहजहां से संपर्क करने और समझौता करने की सलाह दी गई। आरोपियों द्वारा महिलाओं को 'पार्टी बैठकों और स्वयं सहायता समूहों की बैठकों के बहाने' टीएमसी कार्यालय में बुलाया जाता था।

युवा और अच्छी दिखने वाली महिलाओं को टारगेट किया

युवा और अच्छी दिखने वाली महिलाओं को विशेष रूप से टारगेट किया गया था। उन्हें संदेशखाली स्थित टीएमसी कार्यालय के कमरे के अंदर ले जाया गया और सामूहिक बलात्कार किया। अन्य महिलाएं भोजन बनाने, सफाई आदि जैसे काम में लगी हुई थीं।

Women gang raped at TMC office in Sandeshkhali: NHRC report

https://aimamedia.org/newsdetails.aspx?nid=245158&state=Gulbarga,%20Karnataka%20(KA)&title=Women%20gang%20raped%20at%20TMC%20office%20in%20Sandeshkhali:%20NHRC%20report

The National Human Rights Commission report on Sandeshkhali violence unveiled cases of alleged gang rape by TMC leaders inside their party office. Women, initially fearful, revealed atrocities. Accused leaders, including Shibu Prasad Hazra, Uttam Sardar, and Amir Ali Ghazi, allegedly targeted women "on pretext of party meeting and meeting..self-help groups..at night," exploiting them sexually.

HARI BHOOMI, Jabalpur, 15.4.2024
Page No. 2, Size:(21.88)cms X (30.94)cms.

राष्ट्रीय मानवाधिकार आयोग ने संदेशखाली मामले पर सौंपी रिपोर्ट

टीएमसी कार्यालय में ही महिलाओं के साथ कथित तौर पर सामूहिक दुष्कर्म किया गया

इसके बाद पीड़ितों को आरोपियों के साथ समझौता करने के लिए दबाव भी डाला गया

एजेंसी ▶▶ कोलकाता/ नई दिल्ली

बंगाल का संदेशखाली सुर्खियों में है। महिलाओं ने टीएमसी नेता शाहजहां शेख पर गंभीर आरोप लगाए थे। अब राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने अपनी जांच रिपोर्ट में भी गंभीर आरोप लगाए हैं। रिपोर्ट के अनुसार तृणमूल कांग्रेस (टीएमसी) कार्यालय में महिलाओं के साथ कथित तौर पर सामूहिक बलात्कार किया गया। इस रिपोर्ट को पश्चिम बंगाल के मुख्य सचिव और डीजीपी को सौंप दिया गया है। साथ ही इसकी एक कॉपी केंद्रीय जांच ब्यूरो (सीबीआई) को भेजी गई है। जांच रिपोर्ट आरोपों पर स्वतः संज्ञान लेने के बाद आयोग ने तैयार की थी। यह बंगाल के गांव के दौरे और कथित पीड़ितों के साथ बातचीत पर आधारित है। रिपोर्ट आने के बाद टीएमसी ने एनएचआरसी को भाजपा का 'फ्रंटल संगठन' करार दिया और कहा कि रिपोर्ट पार्टी कार्यालय में तैयार की गई है।

55 दिन तक फरार रहा आरोपी, हाईकोर्ट ने लिया संज्ञान

शाहजहां पहली बार जनवरी की शुरुआत में तब सुर्खियों में आया जब उसके आवास पर तलाशी लेने गई ईडी की टीम पर उसके समर्थकों ने हमला कर दिया। उस दौरान वह भाग गया और एक महीने बाद संदेशखाली में विरोध प्रदर्शन शुरू हो गया, जिसमें महिला निवासियों ने आरोप लगाया कि शाहजहां के सहयोगी वर्षों से उनका यौन उत्पीड़न कर रहे थे। महिलाओं ने कहा कि उसका प्रभाव कम हो गया है, इसलिए उन्हें बोलने में आत्मविश्वास महसूस हुआ। 55 दिन तक भागने के बाद शाहजहां को 29 फरवरी को बंगाल पुलिस ने गिरफ्तार कर लिया था। इसके बाद कलकत्ता हाई कोर्ट के निर्देश पर शिकायतों की जांच सीबीआई को सौंप दी गई।

डर, कलंक से बचने रिपोर्ट दर्ज नहीं कराई

एक महिला ने एनएचआरसी टीम के सामने खुलासा किया कि लगभग एक साल पहले हाजरा और सरदार ने उसके साथ दो-तीन बार बलात्कार किया था। अब भी वह इन आरोपियों के डर और सामाजिक कलंक के कारण पुलिस में बलात्कार की रिपोर्ट करने को तैयार नहीं है।

महिला आयोग के दबाव में मामला दर्ज

एक अन्य महिला ने एनएचआरसी टीम के सामने खुलासा किया कि 2022-2023 की सर्दियों में उसके पति को आरोपियों के सहयोगियों ने जबरदस्ती उठाया था और रात 2 बजे तक काम करने के लिए मजबूर किया था। वह उसे ढूंढते हुए पार्टी कार्यालय में गई, तो उसे गलत तरीके से छुआ गया।

महिलाओं को शाहजहां से मिलने को कहा जाता था

रिपोर्ट में कहा गया है कि लगभग हर पीड़ित ने एनएचआरसी टीम को बताया है कि पुलिस ने हाजरा, सरदार और उसके सहयोगियों के खिलाफ उनकी शिकायतों का जवाब नहीं दिया। चौंकाने वाली बात यह है कि उन्हें सीधे आरोपी या उनके संरक्षक शाहजहां से संपर्क करने और समझौता करने की सलाह दी गई। आरोपियों द्वारा महिलाओं को 'पार्टी बैठकों और स्वयं सहायता समूहों की बैठकों के बहाने' टीएमसी कार्यालय में बुलाया जाता था।

युवा और अच्छी दिखने वाली महिलाओं को टारगेट किया

युवा और अच्छी दिखने वाली महिलाओं को विशेष रूप से टारगेट किया गया था। उन्हें संदेशखाली स्थित टीएमसी कार्यालय के कमरे के अंदर ले जाया गया और सामूहिक बलात्कार किया। अन्य महिलाएं भोजन बनाने, सफाई आदि जैसे काम में लगी हुई थीं।

Sandeshkhali report biased, NHRC toeing BJP line, says TMC

https://timesofindia.indiatimes.com/city/kolkata/sandeshkhali-report-biased-nhrc-toeing-bjp-line-says-tmc/articleshow/109296594.cms

Kolkata: Trinamool Congress on Sunday called the National Human Rights Commission report on Sandeshkhali biased and said the report appeared to be speaking on BJP lines.

The NHRC report had flagged “several instances of atrocities” and said there was “violation of human rights”. The report observed: “Villagers or victims faced assault, threat, sexual exploitation, land grabbing and forced unpaid labour, and under the given circumstances they were compelled to seek livelihood outside the Sandeshkhali region or state”.

“NHRC is just another agency controlled by Centre that seems compromised. They are...spreading lies,” said Trinamool Rajya Sabha MP Sukhendu Sekhar Roy.

Questioning where the commission was when women were mercilessly tortured in BJP-governed states, Roy said: “We never said nothing happened at Sandeshkhali. But we took immediate action the moment we came to know about the wrongdoings. We arrested all persons named in FIR, including the main accused Sheikh Shahjahan. The report doesn’t speak about the action taken.”

Roy added that state govt had always admitted that there was a failure on the part of the administration in Sandeshkhali that allowed some incidents to take place but that doesn’t mean that NHRC would come up with such a negative report about Bengal.

“They had to see what measures state govt had taken following the episode. Before publishing their report, they should have also checked NCRB records to see which states have the highest crime record and where Bengal stands in comparison,” said Roy.

We also published the following articles recently

NHRCs inquiry at Sandeshkhali finds instances of atrocities on victimsNHRC inquiry in Sandeshkhali reveals human rights violations, emphasizing missing girls, human trafficking, and democratic values. Report highlights the arrest of prime accused, state actions, and the overall situation described as 'well under control'.109276959

Cop thrashed with iron rods at West Bengal's Sandeshkhali police campIn Sandeshkhali, a police outpost was attacked by armed assailants, leaving a constable critically injured. The incident escalated into a confrontation between Trinamool and BJP members over the prevention of locals from gambling.109173808

CBI launches dedicated email address for complaints by Sandeshkhali victimsCBI introduced sandeshkhali@cbi.gov.in for land grab victims in Sandeshkhali. High court ordered CBI inquiry into women crimes and illegal land conversion. Next hearing on May 2.109223859

NHRC report raises serious concerns over Sandeshkhali incident

https://www.newsbytesapp.com/news/india/sandeshkhali-tmc-workers-shop-set-on-fire/story

Meanwhile, the National Human Rights Commission (NHRC) has released a report on the Sandeshkhali incident, revealing multiple instances of atrocities that indicate human rights violations.The report alleges that women were gang-raped at a TMC office and that police advised victims to settle with their attackers.The report was compiled after taking suo motu cognizance of these allegations and is based on visits to the village in West Bengal and discussions with the alleged victims.